

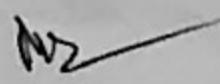
OA No.947/07

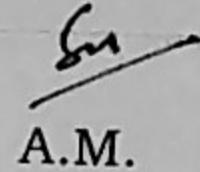
12.02.2015

Hon'ble Mr. Shashi Prakash, A.M.
Hon'ble Dr. Murtaza Ali, J.M.

Shri D.S. Shukla proxy counsel for Shri S.K. Om, counsel for the applicant and Shri K.P. Singh and Shri P.N. Rai, counsel for the respondents are present.

Learned counsel for the applicant submitted that he has no instruction from his client therefore he does not want to pursue the matter. Learned counsel for the respondents has not raised any preliminary objection. In view of the statement made by learned counsel for the applicant the OA is dismissed for want of instruction.


J.M.


A.M.

RKM/